

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 504 of 2002
(O.A 211 of 1996)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Bidyadhar Pandey & Ors.

- VS -

M/o Defence

For the Applicants : Mr. K.N. Roy, Counsel

For the Respondents: Mr. M.S. Banerjee, Counsel

Date of Order : 09-01-2003

ORDER

MR. A. SATHATH KHAN, JM

MA 504 of 2002 has been filed by the applicants of O.A. 211 of 1996 for restoration of the said O.A. which was dismissed, for non-prosecution on 31-07-2002.

2. After hearing both parties and on going through the averments made in the MA, we are satisfied that there is sufficient ground for restoration of the O.A. Accordingly, the O.A. 211 of 1996 is restored to its original number and file after setting aside the dismissal order dated 31-07-2002. This, MA is disposed of. The O.A. will be listed for hearing on 1-4-2003.


Member (J)


Member (A)

DKN